

F.No. 1-11/INFOSAN-2019/FSSAI-2019
Food Safety and Standard Authority of India
(Codex Division)
Ministry of Health & Family Welfare
FDA Bhawan, Kotla Road, New Delhi

Dated: 01st September, 2020


Subject: INFOSAN Alert on contamination of Brazil nuts by-product with *Salmonella Sp.-reg.*

An alert has been received from International Food Safety Authorities Network (INFOSAN) with regard to the contamination of Brazil nuts by-products, as detailed below, with *Salmonella Anatum* and *Salmonella Typhimurium*.

- i. **Product:** Brazil & sultana with peanuts and almonds
Brand: Eat Natural
Size: 35g bar, 4 x35g Multi pack, 50g Bar, 3x 50g Multi-pack, 12x 50g Counter pack, 20x 50g Assorted Mix Pack
Best Before End Dates: Aug 2020, Sep 2020, Oct 2020, Nov 2020, Dec 2020, Jan 2021, Feb 2021, Mar 2021, Apr 2021, May 2021 & Jun 2021
 - ii. **Product:** Natural Bar fruit & nut
Brand: HEMA
Size: 50g Bar, 16x50g shelf pack
Best Before End Dates: 31/08/2020, 30/11/2020, 28/02/2021, 31/03/2021
2. The implicated products, as mentioned above, have also been imported to India and have been distributed within India. With a possibility of this product reaching consumers through online sales or by other mean and considering the health risk which may be posed by consumption of above said product due to contamination of *Salmonella sp.*, all State Food Authorities are advised to take necessary actions including complete recall of the product from the market.
3. Further, all consumers are advised not to eat these products and return back, if purchased, to the store/shop of purchase. For ease of consumers, the pictorial representations of the implicated products are placed at Annex I.
4. This information is being brought to the notice of the public and all stakeholders so that any inadvertent consumption of the implicated products could be avoided.

This issues with the approval of the Competent Authority.

Encl: INFOSAN documents information.


(Parveen Jargar)
Joint Director (RCD)

To,

1. All Food Safety Commissioner of State/UT's- for further necessary actions including food recall
2. All FSSAI Authorised Officers- Delhi, Cochin, Tuticorin, Chennai, Kolkata and Mumbai- for information and necessary action and to share the details of import of these products with Regulatory Compliance Division, FSSAI-HQ.
3. Director Customs- with a request to inform to all officials of Customs' Department working as Authorised Officers and to share the details of import of these products with Regulatory Compliance Division, FSSAI-HQ.
4. Additional Director General, risk management Division, Central Board of Excise and Customs (CBEC)- to share the details of import of these products with Regulatory Compliance Division, FSSAI-HQ^{and} for ensuring that in future, no consignments of these products released through RMS and such consignments may not be released without examination
5. Deputy Commissioner (Single Window)- with a request to inform to all officials of Customs' Department working as Authorised Officers and to share the details of import of these products with Regulatory Compliance Division, FSSAI-HQ.
6. DGHS, Ministry of Health & Family Welfare, GOI
7. National Centre of Disease Control - National IHR Focal Point
8. CITO- with a request to upload it on the FSSAI website

Images of implicated food products imported in India

